

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-16/2002/2155 /A

From :- Smti Pronita Morang,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Dibyajyoti Mahanta,
Principal Judge,
Family Court-II, Kamrup(M).

Dated Guwahati the 29th April, 2025.

Sub: **Casual leave.**

Ref:- Your letter No. FCK.5/12/PJ/134/2025 dtd. 29.04.2025.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 02.05.2025, along with station leave permission, with the official vehicle, at own cost, from the morning of 01.05.2025 till the morning of 03.05.2025**, as prayed for. The next senior most Judicial Officer available at the station shall remain in charge of your Court and Office during your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo.No.HC.VII-16/2002/ 2156 /A dated , 29-04-2025

Copy to:

1. The Project Manager, Gauhati High Court, Guwahati.

29.04.25

JT. REGISTRAR (VIGILANCE)